

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	RCP (CA)/01/2024 Company Petition/44/2022
NAME OF THE COMPANY	Kayk Technologies Pvt Ltd & others
NAME OF THE PETITIONER(S)	Adel Ali dakhilallah Mohammed
NAME OF THE RESPONDENT(S)	Kayk Technologies Pvt Ltd & others
UNDER SECTION	241

ORDER

Present: None appeared for the parties.

None appeared for the parties today as well as on the last date of hearing and costs also not paid. Therefore, this application is dismissed for non-prosecution.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)